

Declaration of Assets and Liabilities

Year 2020-21

I, DHANNJAY KUMAR, son/daughter/wife of SHIVAJI PRASAD

aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as RESEARCH/REFERENCE ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

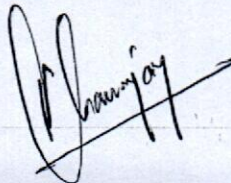
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000	NIL			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	55000/-	1,00,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ELSS - 125000 FD - 170000	FD - 10,00,000 MF - 5,00,000	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	2-WHEELER BR 01 BR 0467	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	20 GM 90000/-	100 GM 4,50,000	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY - 2020-21 PAN - ANTPK8424E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110173527915

Gender :- M (M/F)

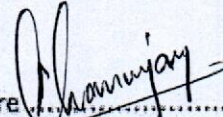
Date of Birth :- 01011984 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: DHANNJAY KUMAR

Designation: RESEARCH/REFERENCE ASSISTANT

Department: BIHAR BIVIDHAN MANDAL LIBRARY

Place: PATNA

Date: 06.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.